

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF 7 STAR EMPIRE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	7 STAR EMPIRE LIMITED
2.	Date of incorporation of corporate debtor	8 th August, 2016
3.	Authority under which corporate debtor is incorporated / registered	RoC - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209GJ2016PLC093267
5.	Address of the registered office and principal office (if any) of corporate debtor	R.S.NO.49/2, BLOCKNO.60, T.P.19, F.P.41, Ayodhya Tex Market, Nr the World, Chorasi, Parvat Gam, Surat, Choryasi, Gujarat, India - 395010
6.	Insolvency commencement date in respect of corporate debtor	6 th March, 2025 (The Hon`ble NCLAT vide their order dt. 7 th March, 2025 stayed the publication of Form-A and again as per their order dt. 18 th July, 2025, directed for issuance of publication of Form A and specified that no steps shall be taken in CIRP except publication till an order is passed on 12A application)
7.	Estimated date of closure of insolvency resolution process	14 th January, 2026 (180 days from 18 th July, 2025)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bishwanath Choudhary IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Bishwanath Choudhary Address: Flat No. 8F, Block 7, Prasad Exotica ,71/3, Canal Circular Road, Kolkata, West Bengal, 700054 E-mai: choudhary_bishwanath@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 104, S. P. Mukherjee Road, Sagar Trade Cube, 2 nd Floor, Kolkata – 700026 E-mail: cirp.7starempire@gmail.com
11.	Last date for submission of claims	1 st August, 2025 (14 days from 18 th July, 2025)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **7 Star Empire Limited** on



6th March, 2025 (The Hon`ble NCLAT vide their order dt. 7th March, 2025 stayed the publication of Form-A and again as per their order dt. 18th July, 2025, directed for issuance of publication of Form A and specified that no steps shall be taken in CIRP except publication till an order is passed on 12A application).

The creditors of **7 Star Empire Limited**, are hereby called upon to submit their claims with proof on or before **1st August, 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Bishwanath Choudhary
IBBI Reg. No. IBBI/IPA-002/IP-N00597/2018-2019/12042
Interim Resolution Professional (IRP)
7 Star Empire Limited (Under CIRP)
AFA Certificate no.: AA2/12042/02/311225/203523
AFA Validity: 31-12-2025

Date: 22-07-2025

Place: Kolkata

પુરાના પરપ્રાંતિક
નિપજાવ્યાની ઘટના

કિડનીના 2230 જેટલા દર્દીઓ ડોનરની જાણો કેમ વધી રહ્યા છે આ રોગના કેસ

DO NOT CROSS CRIME S

જામનગર જિલ્લાના રામ
પુર તાલુકાના જોગવડ રાખ
માં રામદૂતનગર વિસ્તારમાં મંગ
કાલે રાત્રે હત્યાનો એક 32
વ બન્યો છે, અને મૂળ ઉત્તર બા
ના વતની પરપ્રાંતિય શ્રમિક દીપ
ની સામાન્ય બોલાચાલી સુરે
તેની બાજુની રૂમમાં જ લા
ના બે અન્ય પર પ્રતિય હુમ
સાથે જીવલેણ હુમલો કરી શરૂ
હત્યા નીપજાવ્યાની ઘટના પહોં
આવતાં ચક્રચાર જાગી છે. હો
હત્યાના બનાવની વિગત જા
છે કે મૂળ ઉત્તર પ્રદેશના અંગ
ખાદ જિલ્લાના ફતેગઢના મો
ની અને હાલ લાલપુર મંગ
કાના જોગવડ ગામમાં પોલ

અમદાવાદ નજીક પ ઠેકિલ, ₹1.61 લાખ

અમદાવાદના સાણંદ આ
ક એક ખાનગી વિલામાં ગેર
વારે રાત્રે ચાલી રહેલી દારૂની પ્રવૃ
કિલ પર પોલીસે રેડ પાડી 12 અ
ની ધરપકડ કરી છે. કલહાર પા
એન્ડ ગ્રીન રેસિડેન્શિયલ પોલ
કલેવના વિલા નંબર 358 વિર
ની પોલીસે ભારતીય ફા
વંટનો વિદેશી દારૂ અને નજ
પાઈલ ફોન સહિત કુલ ₹1.61 ગેર
નો મુદ્દામાલ જપ્ત કર્યો છે. હો
નીસને મળેલી ખાતમીના ચાલ
મારે આ કાર્યવાહી કરવામાં બા

ફોર્મ એ સાર્વજનિક સહેરાત (ઇન્સોલ્વન્સી અને બેંક્રપ્ટસી બોર્ડ ઓફ ઇન્ડિયા (કોર્પોરેટ પરસન માટે ઇન્સોલ્વન્સી રીઝોલ્યુશન પ્રોસેસ) નિયમનો, 2015 ના નિયમન 5 હેઠળ) 9 સ્ટાર એપાયર લિમિટેડના કેડિટરોની જાણકારી માટે સંબંધિત વિગતો		
1.	કોર્પોરેટ દેવાદારનું નામ	9 સ્ટાર એપાયર લિમિટેડ
2.	કોર્પોરેટ દેવાદારનાં સંસ્થાપનની તારીખ	06.06.2015
3.	ઓથોરીટી જેના હેઠળ કોર્પોરેટ દેવાદાર ઇન્કોર્પોરેટેડ/રજીસ્ટર્ડ છે	કંપની રજીસ્ટ્રાર-અમદાવાદ.
4.	કોર્પોરેટ દેવાદારની કોર્પોરેટ ઓફિસ નંબર /લિમિટેડ લાઇવલીલીટી આઇડેન્ટીફિકેશન નંબર	U45209GJ2016PLC093267
5.	કોર્પોરેટ દેવાદારની રજીસ્ટર્ડ ઓફિસ અને મુખ્ય ઓફિસ (જો કોઇ હોય તો) તેનું સરનામું	૨. સર્વે નંબર ૪૯/૨, બ્લોક નંબર ૬૦, ડી.પી. ૧૬, એ.પી.નંબર ૪૧, અયોધ્યા હેક્સ માકેટ, ધ વર્લ્ડ ની નજીક, ચોરાસી, પર્વતગામ, સુરત, ગોધાસી, ગુજરાત, ભારત - ૩૯૫૦૧૦
6.	કોર્પોરેટ દેવાદારના સંબંધમાં ઇન્સોલ્વન્સી શરૂઆતની તારીખ	5 માર્ચ, 2024 (માનનીય NCLAT એ 9 માર્ચ, 2024 ના રોજ તેમના આદેશ દ્વારા ફોર્મ-A ના પ્રકાશન પર રોક લગાવી હતી અને ફરીથી તેમના 1૮ જુલાઈ, 2024 ના આદેશ મુજબ, ફોર્મ A ના પ્રકાશન માટે નિર્દેશિત કરવામાં આવ્યું હતું અને સ્પષ્ટ કર્યું હતું કે 12A ની અરજી પર આદેશ પસાર ન થાય ત્યાં સુધી CIRP ના પ્રકાશન સિવાય કોઈ પગલાં લેવામાં આવશે નહીં)
7.	ઇન્સોલ્વન્સી રીઝોલ્યુશન પ્રક્રિયાની સમાપ્તિની અંતિમ તારીખ	૧૪ જાન્યુઆરી, 2025 (૧૮ જુલાઈ, 2024 થી ૧૮૦ દિવસ)
8.	વચગાળાના રીઝોલ્યુશન પ્રોકેશનલ તરીકે કાર્યરત ઇન્સોલ્વન્સી પ્રોકેશનલના નામ અને રજીસ્ટ્રેશન નંબર	શ્રી વિચનાથ ચૌધરી IBBI રજી. નંબર. IBBI/IFA-002/IP-NO0597/2018 2019/12042
9.	વચગાળાના રીઝોલ્યુશન પ્રોકેશનલનું સરનામું અને ઇમેઇલ બોર્ડમાં રજીસ્ટર્ડ છે તે અનુસાર	શ્રી વિચનાથ ચૌધરી સરનામું: ફ્લોટ નં. ૬૨૬, બ્લોક ૭, પ્લાટ બેન્કોડિસા, ૭૧/૩, કેનાલ સર્ક્યુલર રોડ, કોલકાતા, પશ્ચિમ બંગાળ, ૭૦૦૦૫૪ Email : choudhary.bishwanath@rediffmail.com
10.	વચગાળાના રીઝોલ્યુશન પ્રોકેશનલ સાથે પત્રવ્યવહાર માટેનું સરનામું અને ઇમેઇલ	સરનામું: ૧૦૪, એસ. પી. ચુખર્જી રોડ, સાગર ફેડ સ્ક્રબ, બીજો માળ, કોલકાતા - ૭૦૦૦૨૬ Email : cirp.zetanempire@gmail.com
11.	દાવાઓ રજૂ કરવાની છેલ્લી તારીખ	૧ ઓગસ્ટ, 2024 (૧૮ જુલાઈ, 2024 થી ૧૪ દિવસ)
12.	કેડિટરોના વર્ગ, જો કોઈ હોય તો, કલમ ૨૧ની પેટા કલમ (ઇ એ) ની ધારા(બી) હેઠળ, વચગાળાના ઠરાવ પ્રોકેશનલની સહમતીથી	વર્ગ(ઓ) ને નામ આપી: લાગુ પડતું નથી
13.	વર્ગમાં કેડિટરોના અધિકૃત પ્રતિનિધિ તરીકે કાર્યરત ઇન્સોલ્વન્સી પ્રોકેશનલના નામો (દરેક સ્લાસટીક ત્રણ નામો)	લાગુ પડતું નથી
14.	(એ) સંબંધિત ફોર્મ અને (બી) અધિકૃત પ્રતિનિધિઓની વિગતો	વેબ લિંક: https://ibbi.gov.in/home/downloads બીલિક સરનામું: લાગુ નથી
આથી સૂચના આપવામાં આવે છે કે નેશનલ કંપની લી ડિવિઝનને 5 માર્ચ, 2024 ના રોજ 9 સ્ટાર એપાયર લિમિટેડની કોર્પોરેટ ઇન્સોલ્વન્સી રીઝોલ્યુશન પ્રક્રિયાની શરૂઆતનો આદેશ આપ્યો હતો. (માનનીય NCLAT એ 9 માર્ચ, 2024 ના રોજના તેમના આદેશ દ્વારા ફોર્મ-A ના પ્રકાશન પર રોક મૂકવામાં આવ્યો હતો અને ફરીથી 1૮ જુલાઈ, 2024 ના રોજના તેમના આદેશ મુજબ, ફોર્મ A ના પ્રકાશન માટે નિર્દેશ આપ્યો હતો અને સ્પષ્ટ કર્યું હતું કે 12A અરજી પર આદેશ પસાર ન થાય ત્યાં સુધી CIRP ના પ્રકાશન સિવાય કોઈ પગલાં લેવામાં આવશે નહીં)		
9 સ્ટાર એપાયર લિમિટેડના કેડિટરોને વિગત નં. 10 સામે જણાવેલ સરનામો પર ઇન્કીમ રીઝોલ્યુશન પ્રોકેશનલને 0૧ ઓગસ્ટ, 2024 ના રોજ અથવા તે પહેલા પુરાવાઓ સાથે તેમના દાવાઓ સુપરત કરવાનું જણાવવામાં આવે છે.		
નાણાકિય કેડિટરી ફન્ક ઇલેક્ટ્રોનિક માધ્યમો દ્વારા પુરાવા સાથે તેમના દાવાઓ જમા કરી શકશે. અન્ય તમામ કેડિટરી જાને, અથવા પોસ્ટ દ્વારા અથવા ઇલેક્ટ્રોનિક માધ્યમ દ્વારા રજૂ કરી શકે છે.		
એન્કી નં. ૧૨ માં સુચિબદ્ધ વર્ગના નાણાકીય લેણદારે ફોર્મ CA માં એન્કી નં. ૧૩ માં સુચિબદ્ધ ત્રણ નાદારી વ્યાવસાયિકોમાંથી અધિકૃત પ્રતિનિધિની પસંદગી દર્શાવવી પડશે જે વર્ગના અધિકૃત પ્રતિનિધિ તરીકે કાર્ય કરશે [વર્ગ સ્પષ્ટ કરશે].		
પોસ્ટ અને ગેરમાર્ગ દોરતા પુરાવાઓની રજૂ કરવા પર દંડ લાગશે		
સહી/ શ્રી વિચનાથ ચૌધરી IBBI રજી. નંબર IBBI/IFA-002/IP-NO0597/2018-2019/12042 ઇન્કીમ રીઝોલ્યુશન પ્રોકેશનલ (IRP) 9 સ્ટાર એપાયર લિમિટેડ (CIRP હેઠળ) AFA પ્રમાણપત્ર નંબર: AA2/12042/02/311225/203523 AFA માર્ગદર્શક: ૦1-12-2025		
તારીખ: ૨૨.૦૭.૨૦૨૫ સ્થળ: કોલકાતા		

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF 7 STAR EMPIRE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	7 STAR EMPIRE LIMITED
2. Date of incorporation of corporate debtor	8 th August, 2016
3. Authority under which corporate debtor is incorporated / registered	RoC - Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209GJ2016PLC093267
5. Address of the registered office and principal office (if any) of corporate debtor	R.S.NO. 49/2, BLOCK NO. 60, T.P.19, F.P.41, Ayodhya Tex Market, Nr the World, Chorasi, Parvat Gam, Surat, Choryasi, Gujarat, India - 395010
6. Insolvency commencement date in respect of corporate debtor	6 th March, 2025 (The Hon'ble NCLAT vide their order dt. 7 th March, 2025 stayed the publication of Form-A and again as per their order dt. 18 th July, 2025, directed for issuance of publication of Form A and specified that no steps shall be taken in CIRP except publication till an order is passed on 12A application)
7. Estimated date of closure of insolvency resolution process	14 th January, 2026 (180 days from 18 th July, 2025)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bishwanath Choudhary IBBI Reg. No. IBBI/TPA-002/IP-N00597/2018-2019/12042
9. Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Bishwanath Choudhary Address: Flat No. 8F, Block 7, Prasad Exotica, 7/1/3, Canal Circular Road, Kolkata, West Bengal, 700054 E-mail: choudhary_bishwanath@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 104, S. P. Mukherjee Road, Sagar Trade Cube, 2 nd Floor, Kolkata - 700026 E-mail: cirp.7starempire@gmail.com
11. Last date for submission of claims	1 st August, 2025 (14 days from 18 th July, 2025)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the 7 Star Empire Limited on 6th March, 2025 (The Hon'ble NCLAT vide their order dt. 7th March, 2025 stayed the publication of Form-A and again as per their order dt. 18th July, 2025, directed for issuance of publication of Form A and specified that no steps shall be taken in CIRP except publication till an order is passed on 12A application).

The creditors of 7 Star Empire Limited, are hereby called upon to submit their claims with proof on or before 1st August, 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Bishwanath Choudhary
IBBI Reg. No. IBBI/TPA-002/IP-N00597/2018-2019/12042
Interim Resolution Professional (IRP)
7 Star Empire Limited (Under CIRP)
AFA Certificate no.: AA2/12042/02/311225/203523
AFA Validity: 31-12-2025

Date: 22-07-2025
Place: Kolkata

Gaza civil defence says Israeli fire kills 93 aid seekers

GAZA CITY: Gaza's civil defence agency said Israeli forces opened fire on thousands gathered near Gaza City. Deaths of civilians seeking aid have

office to tackle election loss

er political chief tariff Minister heading to eighth round e minister mutually meet with ald Trump " he said. mes after a majority ver house by past , and his nt has since o making opposition to through en unable to effective gate rising Japan's f rice, and

dwindling wages. Trump has added to the pressure, complaining about a lack of progress in trade negotiations and the lack of sales of U.S. autos and American-grown rice to Japan despite a shortfall in domestic stocks of the grain. A 25% tariff due to take effect Aug. 1 has been another blow for Ishiba.

At a news conference Monday, Ishiba said his LDP and the Komeito have agreed to stick with their coalition while seeking further cooperation from opposition parties. Ishiba resisted calls for his resignation and did not say how much longer he planned to stay on. He is sticking around for the country and the people, not for self-interest, "to put the pressing issues on a path to a solution," he said.

UK calls for 50-day drive to arm Ukraine

LONDON: The UK government on Monday called for a 50-day drive to arm Ukraine to take advantage of a recent ultimatum put to Russia by US President Donald Trump. Earlier this month, Trump gave Russian President Vladimir Putin 50 days to strike a peace deal with Kyiv in the three-year war or face sanctions. UK Defence Secretary John Healey told a meeting of the Ukraine Defence Contact Group (UDCG) that Kyiv's backers stand at a moment of "maximum opportunity". "As members of this UDCG, we need to step up, in turn, a 50-day drive to arm Ukraine on the battlefield and to help push Putin to the negotiating table," Healey told the virtual meeting of 52 nations. Trump also pledged to supply Kyiv with new military aid, sponsored by NATO allies, as its cities suffer ever-increasing Russian aerial attacks since Moscow's 2022 invasion of Ukraine. Healey, chairing the meeting alongside German